

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 29607/2023

(Arising out of impugned final judgment and order dated 20-01-2023 in CRLA No. 1627/2003 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM BABU SHARMA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.186169/2023-CONDONATION OF DELAY IN FILING and IA No.186170/2023-EXEMPTION FROM FILING O.T. and IA No.186171/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 27-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Mr. V.K. Shukla, Sr. Adv.
Mr. Sarvesh Singh Baghel, AOR
Mr. Arun Pratap Singh Rajawat, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Delay condoned.

Leave granted.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER